

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: RUKMANI INFRA PROJECTS PVT LTD Date of Commencement of Liquidation: 01-03-2019; List of Stakeholders as on Date: 30-06-2019; Name of IP: Mr. Sambhu Lal Agrawal; Process Number: 1; Last 5 digitof registration number: 10698

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	200000	1	200000				NA
2	Liquidation costs incurred till date		148031		148031				NA
3	Secured financial creditors	3	473061845.18	3	472319869				NA
4	Unsecured financial creditors	1	9832551	1	9832551				NA
5	Operational creditors (Workmen)	0			0				NA
6	Operational creditors (Employees)	0			0				NA
7	Operational creditors (Government Dues)	1	790285826	1	790285826				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	54	106326794.7	49	55935012				NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0			0				NA
<b>Total</b>		<b>60</b>	<b>1379855047.88</b>	<b>55</b>	<b>1328721289</b>	<b>0</b>	<b>0</b>		